

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. C.P.(IB) -3953(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.07.2021**

NAME OF THE PARTIES: Fortune Park Hotels Ltd

V/s

Lavasa Hotels Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

C.P. 3953/2019

None appeared for the petitioner despite listing the matter for appearance/dismissal of the Petitioner. It appears the petitioner is not interested in prosecuting the matter. Therefore, the above CP 3953 of 2019 is dismissed for non-prosecution.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)